

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

05.03.2019

T.A./260/3/2017

NOTICE RETURNED

UNSERVED, FROM R-4

ITEM NO:67

FOR APPLICANTS(S) Adv. : None appears for the applicant

A P BHOI

-V/S-

STEEL AUTHORITY OF INDIA

FOR RESPONDENTS(S) Adv.: Mr. G. S. Dash on behalf of Mr. J. K. Tripathy

Notes of The Registry	Order of The Tribunal
	<p>None appears for the applicant.</p> <p>No one was present on behalf of the applicant on 25.01.2019.</p> <p>Copy of order dated 25.01.2019 was issued to both the parties as noted by the office.</p> <p>It seems that applicant has lost interest to pursue this case. In view of this, the TA is dismissed in default for non-prosecution on the part of the applicant.</p> <p>( SWARUP KUMAR MISHRA ) MEMBER (J)</p> <p>( GOKUL CHANDRA PATI ) MEMBER (A)</p> <p>pms</p>